

**Shrimati Benuka Ray:** Was it not brought to the notice of the Central Government some time back?

**Shri Karmarkar:** It came to my notice some months back and when I enquired about the matter I understood that it was with the Medical Council because it is only in consultation with them that we can take a final decision. I assure the House that I shall have it expedited.

**Shrimati Renu Chakravartty:** In view of the fact that the Dacca University was one of our premier universities in undivided Bengal, what exactly is the nature of the difficulty which is facing the Indian Medical Council to come to a quick decision? This has been outstanding not for two months as the hon. Minister said but for many years now.

**Shri Karmarkar:** I should like to have notice about as to what exactly is before the Medical Council at the moment. But I should think that the standard of education through which those diploma holders have passed should also be one of the questions.

**Shri A. C. Guha:** I think these licentiates also had their Licences from the same medical registration council of undivided Bengal as the licentiates of West Bengal. So, what is the technical difficulty? These people have come over to India, I think, some years back.

**Shri Karmarkar:** I think there should be no difficulty except that they take some time to decide the matter. As I said this has come up before the Committee. It is not as if they are sleeping over the matter but they have asked for some additional information from the State Council. It is not a matter in which Government can straightaway make a decision. That is my difficulty.

**Shri Goray:** Is it not a fact that the Assam Government has allowed registration of people with less qualifications than these people?

**Shri Karmarkar:** That will be a separate question.

**Mr. Speaker:** Is the hon. Minister aware that the Assam Government has allowed registration of persons with lesser qualifications than these people?

**Shri Karmarkar:** That is an entirely different question. I should like to have notice about this.

#### Mechanised Farms

\*59. **Shri Surendranath Dwivedy:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is any scheme to establish a chain of mechanised farms all over the country; and

(b) whether it is a fact that the Prime Minister has suggested such a course of action on the lines of the Soviet-assisted Suratgarh farm in Rajasthan?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):** (a) and (b) The question of setting up more mechanised farms on the lines of Suratgarh farm is under the consideration of the Government.

**Shri Surendranath Dwivedy:** What is under consideration? Do Government propose to encourage mechanised farming in this country knowing fully that under the present conditions, the peasants are not in a position to utilise them?

**The Minister of Food and Agriculture (Shri A. P. Jain):** The question is not that of setting up a farm to serve as a model for the peasants. The idea is that Government should have some farms which it may run on its own account and the produce be available to Government for building stocks.

**Shri Panigrahi:** May I know whether with a view to help mechanised farming in this country Government propose to import some 14 HP tractors from other countries? If so, what is the number of tractors which Government propose to import?

**Shri A. P. Jain:** There is a policy for the import of tractors. However,

on account of the foreign exchange difficulties the import of tractors is comparatively small than what it used to be before.

**Shri Braj Raj Singh:** May I know whether Government are aware that by establishing more such mechanised farms the landless peasants, who are crores in number, shall be debarred from getting any land in future?

**Shri A. P. Jain:** There is a huge area which is going to come under irrigation, particularly under the Rajasthan Canal. I think it will be a good policy for us to set aside a part of it for setting up mechanised farms.

**Dr. Ram Subhag Singh:** May I know whether Government has assessed the availability of land in Rajasthan, particularly in the area where this Rajasthan Canal is going to be built and also in the Bhakra Canal area? If so, what is the approximate area of land which might be brought under cultivation by such farms?

**Shri M. V. Krishnappa:** The Rajasthan Government has informed us already that there are two more plots. The existing mechanised farm at Suratgarh is also in Rajasthan. In addition they say two more plots are available in the Rajasthan Canal area.

**Shri Damani:** In view of the experience gained at the Suratgarh farm, may I know by what percentage production has gone up in comparison to that by ordinary farming and the cost of production in comparison to that by ordinary farming?

**Shri M. V. Krishnappa:** The Suratgarh farm has given very good results. The yield per acre has been almost one and a half to two times the yield in the adjoining areas. It is only after seeing the good results of the Suratgarh farm that we are thinking of having some more farms.

**Shri Tyagi:** Are these farms to be run purely as Government farms where the wage earner shall be paid fixed wages, or will they be run on

the pattern of Kolkhose where the labourers and wage earners get proportionately to the production effected every year?

**Shri A. P. Jain:** We need not necessarily follow the pattern of Kolkhose or any other pattern which is being followed elsewhere. In fact, we have appointed a committee to look into the whole matter, but we have not yet worked out the whole pattern.

**Shri Raghunath Singh:** May I know whether the law of ceiling will be applicable to these farms, as the UP Government has already passed a law that the ceiling will be applicable to such farms also?

**Shri A. P. Jain:** The UP laws will never be applicable to Rajasthan.

**Shri C. R. Patabhi Raman:** Has Government prescribed any minima for the extent of land and irrigational facilities for these farms?

**Shri A. P. Jain:** Everything will be taken into account, the area that is available, the irrigation available, quality of land, and then alone the choice will be made.

**Sardar Iqbal Singh:** The State Governments also are running agricultural farms, and practically they are running at a loss. May I therefore know whether, before suggesting the new farms, Government has asked for the views of the State Governments about mechanising their agricultural farms instead of starting new farms?

**Shri A. P. Jain:** The farms run by the State Governments are either demonstration farms or experimental farms. We would like them also to be economic. But so far as these farms are concerned, they are meant to be purely commercial farms for production of foodgrains for the Centre.

**Shri Tyagi:** Are they 'demonstration farms' which are losing? How will they inspire confidence?